POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF PHARMA COM (INDIA) LIMITED

Registered Office: 44, Marol Co-Op. Ind. Estate, Andheri Kurla Road, Andheri (East), Mumbai 400 059

This Post Offer Public Announcement (the "Announcement") is being issued by Microsec Capital Limited on behalf of Mr. Anil Babulal Agrawal (the "Acquirer") to the shareholders of Pharma Com (India) Limited (the "Target Company") in connection with the Offer made by the Acquirer through the Public Announcement made on August 19, 2011 and Corrigendum to the Public Announcement made on October 10, 2011 ("Public Announcements"/ "PAs") pursuant to and in compliance with regulations 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "SEBI (SAST) Regulations" or "Regulations").

The details subsequent to the completion of the Offer to acquire 600,000 fully paid-up equity shares of Rs. 10/- each, representing 20% of the paid-up equity share capital of the Target Company, at a price of Rs. 1.40 per fully paid-up equity share, payable in cash ("the Offer"), are as under:

1.	Name of the Target Company	:	Pharma Com (India) Limited
2.	Name of Acquirer	:	Mr. Anil Babulal Agrawal
3.	Name of Manager to the Offer	:	Microsec Capital Limited
4.	Name of the Registrar to the Offer	:	Purva Sharegistry (India) Private Limited
5.	Offer Details		
	a)Date of Opening of the Offer	:	Thursday, October 13, 2011
	b)Date of Closure of the Offer	:	Tuesday, November 01, 2011

6. Details of Acquisition

Sl. No.	Item	Proposed in the Offer document		Actuals	
i.	Offer Price	Rs. 1.40 per share		Rs. 1.40 per share	
		No.	**%**	**No.**	**%**
ii.	Share holding of Acquirer before Share Purchase Agreements ("SPA") / PA	NIL	NIL	NIL	NIL
iii.	Shares Acquired by way of SPA	1,443,000	48.10%	1,443,000	48.10%
iv.	Shares acquired in the Open Offer	600,000	20.00%	3,700	0.12%
v.	Size of the Open Offer (No. of shares multiplied by offer price per share)	Rs. 840,000/-		Rs. 5,180/-	
vi.	Shares acquired after PA but before 7 working days prior to closure date, if any.	NIL	NIL	NIL	NIL
vii.	Post offer share holding of Acquirer (ii+iii+iv+vi)	2,043,000	68.10%	1,446,700	48.22%
viii.	Pre & Post offer share holding of Public	**Pre offer**	**Post offer**	**Pre offer**	**Post offer**
	No. of shares	1,557,000	957,000	1,557,000	1,553,300
	Percentage of shareholding	51.90%	31.90%	51.90%	51.78%

Status of Escrow Account, whether released or not	Not released
Payment of interest, if any,	Not Applicable
Status of investor complaints received, if any	NIL

This Post Offer Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Acquirer accepts full responsibility for the information contained in this Post Offer Public Announcement and also accepts responsibility for the obligations of the Acquirer laid down in the SEBI (SAST) Regulations.

The terms used but not defined in this Announcement shall have the same meaning assigned in the earlier Public Announcements / Letter of Offer.

Please read this Post Offer Announcement in conjunction with the earlier Public Announcements / Letter of Offer.

Issued by Manager to the Offer on behalf of the Acquirer

MICROSEC
MICRO FOCUS. MEGA WEALTH

MICROSEC CAPITAL LIMITED
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Contact Person : Mr. Manav Goenka

Place : Kolkata
Dated : November 17, 2011